

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 214
246/252/ND/2020**

IN THE MATTER OF:

M/s Via Interactive Technologies Pvt. Ltd.

...APPELLANT

Vs

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 12.10.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Ms. Kiran Rana, Advocate

For the ROC

:Ms. Sweety Khattar, AROC

For the Income Tax Department

:

ORDER

Registry may take note application bearing No. 0710102096982020

dated 10th October 2020 be listed before the Tribunal on 21st October, 2020.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**